

12.07 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) Need to set up a T.V. Centre in Chambal Division

SHRI KAMMODILAL JATAV (Morena) : T. V. Centres have been set up in almost all the divisions of Madhya Pradesh except Chambal Division. The area of this division will be 400 Square Kilometers. In the absence of a T. V. centre in this division, the people of this area are deprived of viewing various T. V. programmes. They can be viewed only with the help of booster antenna. It is therefore, requested that a T. V. Centre be set up in Chambal division so that the people of this Division could view the T. V. Programmes.

(ii) Need to produce light and sound programme on 'Nawab Age' in Faizabad and on 'Ram Katla' in Ayodhya (UP)

SHRI NIRMAL KHATTRI (Faizabad) : In Faizabad is located Ayodhya the birth place of Lord Ram, which is a Centre of famous pilgrimage. It also had the distinction of becoming the first capital of Awahh during Nawab age.

With a view to apprise the present generation and also the future generation of the history, the Ministries of Tourism as also information and Broadcasting have been sponsoring and organising light and sound programmes at various places in the country—such as Red Fort and Shalimar Garden (Srinagar). It is essential to further promote the series of light and sound programmes.

In this connection I would like to request that permanent arrangements may be made to organise light and Sound programmes on the Nawab age in the tomb of 'Bahu Begam' at Faizabad and on 'Ram Katha' in the open air theatre to be constructed at Ayodhya. These programmes may, therefore, be prepared for this purpose.

[English]

(iii) Need for early clearance to the Drinking water project's submitted by Government of Andhra Pradesh

SHRI SRIHARI RAO (Rajamundry) :

The Government of India under Technology Mission have approved the East Godavari District during 1986-87.

12.09 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

There are still 521 problem villages to be provided with drinking water facilities. It is proposed to cover all these villages by implementing 116 PWS Schemes, 151 MPWS Schemes and 314 spot sources during the years 1987-88 to 1989-90. The financial requirements to cover the balance of 51 villages is estimated at Rs. 27.15 crores. The detailed project reports on the East Godavari District and action plan for the Mini Mission Projects have been sent to the Government of India through the Government of Andhra Pradesh.

Another project envisages providing drinking water to fluoride-affected villages in Nalgonda, Krishna and Ananthapur districts at a cost of Rs. 50.30 crores. Project report has been prepared and forwarded to the Government of India through the Government of Andhra Pradesh. The approval of the Government of India has become overdue on both the above projects.

(iv) Need to implement the agreement reached with the All India Federation of University and College Teachers Organisations in regard to pay scales

DR. SUDHIR ROY (Burdwan) : Sir, the members of the National Executive Committee of All India Federation of University and College Teachers' Organisations are courting arrest today in front of the Shastri Bhawan with a view to voicing their protest against non-implementation of the agreement reached with leaders of the organisation on 4th September, 1987. The AIFUCTO withdrew the strike which continued for long 32 days, as the leaders were given to understand that within two months, a new Government order incorporating all the points of agreement would come out. Unfortunately, the Government of India have not honoured their commitments inspite of repeated reminders and meetings with the Hon'ble Minister of Human Resource Development and the officials of the Ministry. On 18th January and 11th April, 1988, they organised mass